ing recourse t_0 the Preventive Detention Act. Many of the State Governments are reported to have taken adequate steps in this direction.

Changes in set up of Agricultural Prices Commission

28. SHRI D. P. JADEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering to bring certain changes in the present set up of the Agricultural Prices Commission; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). At present there is no proposal under the consideration of the Government to change the existing set up of the Agricultural Prices Commission.

Fault in working of Telephones in Jammu Tawi

29. SHRI G. L. DOGRA:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) the steps Government propose to take to remove the perennial faults in the working of telephones in Jamm_u Tawai with special reference to Gandhinagai area; and

(b) how much time it will take to bring the working of telephones to normal standard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON): (a) Following steps are being taken to improve the working of telephones in Jammu Telephone System:

 (i) In Gandhi Nagar area over head lines are being replaced by 2087 LS—5. underground cables at power crossings

(ii) Drop wires are being used to give new connections.

(b) Rehabilitation work of the out-door plant is expected to be completed during this year. This and other measures being taken will lead to improvement in the working of Telephones in this area.

Opening of Central Schools in Rural and Semi-urban Areas

30. SHRI CHANDRA PAL SHAL-LANI: Will the Minister of EDU-CATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that there is dearth of Central Schools in country-side in all parts of the country;

(b) if so, the places under consideration for opening such schools with the name of the State; and

(c) if not, whether Government will consider to open such schools on priority basis in rural or semi-urban sector?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) There is a steady demand for opening more Central Schools.

(b) Location_S for Kendriya Vidyalaya_S (Central Schools) to be opened during an year are decided every year before the commencement of the academic session.

(c) Kendriya Vidyalayas are opened at those places where there is a sizeable concentration of Central Government employees, including Defence and para-military personnel, or on the campuses of public sector undertakings institutions of higher learning, irrespective of whether such concentration of Central Govern-